

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6995  
ANSWERED ON:18.05.2012  
QUALITY OF FOOD SUPPLEMENTS  
Chitthan Shri N.S.V.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has taken note of sale of a large number of imported as well as indigenously manufactured food supplements meant for weight loss and muscle building across the country;
- (b) if so, whether the efficacy and quality of these food supplements are being regularly examined and verified by the Government;
- (c) if so, the details thereof; and
- (d) if not, the corrective measures taken/ being taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) to (d): All Food supplements, including food supplements meant for weight loss and muscle building, imported as well as indigenously manufactured are required to comply with food safety parameters e.g. microbiological, heavy metals, pesticide residues and mycotoxin.

All importers need to get license from Food Safety and Standards Authority of India (FSSAI) before import of any food consignment. Samples drawn by the Customs Authority are tested by the Authorized Officers of FSSAI, and clearance is given based on the analysis report.

The implementation of the Food Safety and Standards Act/rules/Regulations rests with State/UT Governments. The Food Safety Officers of the State/UT Government draw samples regularly to check their conformity with the prescribed standards.